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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDRABAD

MISCELLANEOUS APPLICATION NO.1009 of 1998
IN
ORIGINAL APPLICATION NO.798 of 1997

DATE OF ORDER: 5th JULY, 1999

BETWEEN:

1. G.VENKATA REDDY,
2. M.RAMESH BABU,
3. R.RAVI,
4. G.APPALACHARYULU,
5. G.SURYANARAYANA,
6. KOTTA VASU BABU,
7. PL PRABHAVATHI,
8. BM RISHIKESAVULU,
9. G.VENKATESWARLU,
10. C.JYOTHSNA,
11. V.DURGA BAI,
12. M.RAMACHANDRA RAO,
13. G.SAVITHRI,
14. T.HEMA DEVI,
15. S.C.OBUL REDDY,
16. K.PADMAVATHI,
17. C.J.SURESH,
18. G.RADHAKRISHNA,
19. I.SARASWATHI,
20. P.SHANKARAIAH,
21. A.MOHAN RAO,
22. A.VASUMAMBA,
23. M.PRABHAKAR.

.. APPLICANTS

AND

1. Union of India; rep. by its Secretary
to Govt, Dept. of Posts,
New Delhi,
2. The Director General (Posts),
CGO Complex, New Delhi,
3. The Chief Post Master General,
Andhra Pradesh Circle,
Hyderabad,
4. The Senior Superintendent of Post Offices,
Hyderabad City Division,
Hyderabad,
5. The Senior Superintendent of Post Offices,
Nellore Division, Nellore.

.. RESPONDENTS

COUNSEL FOR THE APPLICANTS: MR. N.SAIDA RAO

COUNSEL FOR THE RESPONDENTS: Mr. B.N.SARMA, Sr.CGSC

D

S

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

HON'BLE SHRI B.S.JAI PARAMESHWAR, MEMBER (JUDL.)

ORDER

(PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.))

This M.A. is similar to the M.A.No.234/99 in OA No.1481/97. For the reasons stated in the order in M.A.No.234/99, this M.A. is disposed of with no order.


(B.S.JAI PARAMESHWAR)
MEMBER (JUDL.)


(R.RANGARAJAN)
MEMBER (ADMN.)

DATED: 5th JULY, 1999

vsn

COPY TO:-

1. HDHNJ
2. HHRP M(A)
3. HBSJP M(J)
4. D.R.(A)
5. SPARE

1ST AND 2ND COURT

TYPED BY
COMPILED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (J)

ORDER: 5/7/99

ORDER / JUDGEMENT

MA./RA./CP No. 1009/98

DA. No. 798/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

D.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED / REJECTED.

NO ORDER AS TO COSTS

SRR

